

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated the 7th June, 2022

No. HCM/C-54/2013-RC(J)/ In suppression of earlier order(s) and Notification(s) in this regard, Hon'ble Chief Justice, High Court of Manipur is pleased to nominate Hon'ble Mr. Justice M.V. Muralidaran and Hon'ble Mr. Justice A. Bimol Singh as Portfolio Judge of the Courts in the following Judicial districts:

| Sl.No | Name of the Hon'ble Judges | Nominated as Portfolio Judge(s) for the Districts of: |
|-------|--------------------------------------|---|
| 1. | Hon'ble Mr. Justice M.V. Muralidaran | (1) Imphal West; (2) Thoubal; (3) Senapati; (4) Chandel and (5) Churachandpur |
| 2. | Hon'ble Mr. Justice A. Bimol Singh | (1) Imphal East; (2) Bishnupur; (3) Tamenglong and (4) Ukhrul |

By order etc.,


**(YUMKHAM ROTHER)
REGISTRAR (JUDL.)**

Imphal, the 7th June, 2022

No. HCM/C-54/2013-RC(J)/ 10254-68

Copy to:

1. All the District & Sessions Judge, Manipur.
2. All the Judges of the Family Court, Manipur.
3. All the Special Judges (ND&PS)/(ND&PS) (FTC)/FTCs, Manipur
4. The Joint Director, Manipur Judicial Academy (MJA).
5. The Joint Registrar (Judl)/Admn, High Court of Manipur.
6. The Deputy Registrar (Judl)/(Accounts)/(Admn.), High Court of Manipur
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
9. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
10. The P.S to Registrar General, High Court of Manipur.
11. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
12. The Superintendents of (Estt -I/II), High Court of Manipur.
13. The Court Masters, High Court of Manipur.
14. Guard File/Order Book.